

भारतीय रिज़र्व बैंक भोपाल में श्रेणी IV संवर्ग में  
सुरक्षा प्रहरियों की भर्ती के लिए आवेदन  
(विज्ञापन सं. 01 / 2015 दिनांक 02 सितम्बर 2015)

3 से.मी. x 2.5  
से.मी. आकार का  
हाल का स्वसत्यापित  
फोटोग्राफ चिपकायें

1. आवेदक का पूरा नाम :						
2. पिता का नाम :						
3. पत्राचार हेतु पूर्ण पता (पिन कोड सहित)						
4. जन्म तिथि:		दिनांक	महिना	वर्ष		
5. आयु 01.09.2015 को		वर्ष	माह	दिन		
6. शैक्षणिक अर्हतायें						
उत्तीर्ण परीक्षा	विषय	उत्तीर्ण होने का वर्ष	विश्वविद्यालय / बोर्ड	अंकों का प्रतिशत		
7. श्रेणी (उपयुक्त बॉक्स पर टिक लगाएं)			अजा	अजजा	अपिव	सामान्य
8. सशस्त्र सेनाओं में सेवा का विवरण:						
अ) सेना का नाम :						
आ) भर्ती की तारीख: (DD-MM-YYYY)						

इ) सेवामुक्ति की तारीख: (DD-MM-YYYY)	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
ई) सेवा अवधि	_____ वर्ष _____ माह

9. अनुभव, यदि कोई हो, सशस्त्र सेना से सेवानिवृत्ति के उपरांत:

संस्थान का नाम जिसके साथ कार्य किया हो	से	तक	अवधि (वर्षों की संख्या)	टिप्पणी

10. खेल / अन्य गतिविधियों में प्रवीणता यदि कोई हो :
11. भाषा ज्ञान:
12. संपर्क संख्या.

निवास: \_\_\_\_\_

मोबाइल: \_\_\_\_\_

ई-मेल: \_\_\_\_\_

**घोषणा:** एतद्वारा मैं घोषित करता हूँ कि इस आवेदन में दी गई सभी जानकारी और विवरण सत्य, पूर्ण और सही है। मैं जानता हूँ यदि कोई जानकारी अपूर्ण / गलत, असत्य, भ्रामक पायी जाती है या बैंक द्वारा निर्धारित पात्रता मानदंड पूर्ण नहीं किया जाता है तो नियुक्ति के पूर्व किसी भी स्तर पर मेरी उम्मीदवारी निरस्त की जा सकेगी। यदि नियुक्ति हुई, तो मेरी नियुक्ति बिना नोटिस या उसके बदले क्षतिपूर्ति दिये बिना समाप्त की जा सकती है। मैं यह भी जानता हूँ कि मेरी उम्मीदवारी पर विज्ञापन में निर्धारित पात्रता मानदंड / शर्तों के अधीन विचार किया जाएगा।

स्थान :

दिनांक:

अनुलग्नक :

आवेदक के हस्ताक्षर

**Note - :** आवेदन पत्र में उल्लेख किए गए समस्त दस्तावेज़ की प्रमाणित प्रतियां संलग्न की जाए।

**FORM - A**

**Form of Certificate applicable for Released / Retired Personnel**

It is certified that No. .... Rank.....Name.....whose date of birth is.....has rendered service from..... to.....in Army / Navy / Air Force.

2. He has been released from military services.

# a) on completion of assignment otherwise than

- i) by way of dismissal, or
- ii) by way of discharge on account of misconduct or inefficiency, or
- iii) on his own request, but without earning pension, or
- iv) he has not been transferred to the reserve pending such release

# b) on account of physical disability attributable to Military Service

# c) on invalidment after putting in at least five years of Military Service

3. He is covered under the definition of Ex-Serviceman (Re-employment in Central Civil Services and Posts) Rules, 1979 as amended from time to time.

Place:

Signature. Name and Designation of the Competent Authority\*\*

Date:

SEAL

# Delete the paragraph which is not applicable.

**FORM – B**

**Form of Certificate for Serving Personnel**  
**(Applicable for serving personnel who are due to be released within one year)**

It is certified that No. .... Rank.....Name.....is serving in the Army / Navy / Air Force from.....

2. He is due for release/ retirement on completion of his specific period of assignment on .....

3. No disciplinary case is pending against him.

Place:

Signature. Name and Designation of the

Date:

Competent Authority\*\*

**SEAL  
FORM – C**

**Undertaking to be given by serving Armed Force personnel who are due to be released within one year**

(1) I understand that if selected on the basis of the recruitment/Examination to which this application relates, my appointment will be subject to my producing documentary evidence to the satisfaction of the appointing authority that I have been duly released/retired/discharged from the Armed Forces and that I am entitled to the benefits admissible to Ex-Serviceman in terms of the Ex-Serviceman (Re-employment in Central Civil Service and Posts) Rules, 1979, as amended from time to time.

(2) I also understand that I shall not be eligible to be appointed to a vacancy reserved for Ex-serviceman in regard to the recruitment covered by this examination, if I have at any time prior to such appointment, secured any employment on the civil side (including Public Sector Undertaking, Autonomous Bodies/Statutory Bodies, Nationalised Banks, etc.), by availing of the concession of reservation of vacancies admissible to Ex-serviceman.

Place:

Date:

Signature and Name of Candidate

**FORM – D**

**Form of Certificate applicable for Serving Armed Force Personnel who have already completed their initial assignment and are on extended assignment**

It is certified that No..... Rank..... Name.....  
whose date of birth is.....is serving in the Army/Navy/Air Force  
from.....

2. He has already completed his initial assignment of five years on.....and is on  
extended assignment till.....

3. There is no objection to his applying for civil employment and he will be released on  
three months' notice on selection from the date of receipt of offer of appointment.

Place:

Signature, Name and Designation  
of the Competent Authority\*\*

Date:

SEAL

\*\* Authorities who are competent to issue certificate to Armed Forces Personnel for  
availing Age concessions are as follows:

(a) in case of Commissioned Officers including ECOs/SSCOs: Army: Military Secretary  
Branch, Army Hqrs., New Delhi; Navy: Directorate of Personnel, Naval Hqrs., New  
Delhi; Air Force: Directorate of Personnel Officers, Air Hqrs., New Delhi.

(b) in case of JCOs/ORs and equivalent of the Navy and Air Force: Army: By various Regimental Record Offices; Navy: BABS, Mumbai; Air Force: Air Force Records, New Delhi.